GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1237 ANSWERED ON:29.11.2011 USE OF CFLS IN GOVERNMENT QUARTERS Ganeshamurthi Shri A.;Tagore Shri Manicka

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government is considering to change/convert the existing bulbs/tube lights into Compact Fluorescent Lamps (CFLs) in Government quarters in Delhi including New Delhi Municipal Council area;

- (b) if so, the details thereof and the time by which it is likely to be implemented;
- (c) whether the Government proposes to extend such proposal all over the country; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): The compact fluorescent lamps & tubes are provided in free furnished residences of Ministers, Supreme Court Judges and Members of Parliament. The facility of compact fluorescent lamps have already been provided in place of bulb in these residential units. In other type of residential accommodation, occupants themselves install lamps/ tubes/CFL etc.

(c): No, Madam.

(d): Does not arise, in view of (c) above.